Will the Minister of CIVIL AVIATION be pleased to state:-

(a) whether certain private airlines have been asked to replace their engines with modified Low Pressure Turbine (LPT);
(b) if so, the details thereof and the reasons therefor; and
(c) whether the concerned entities are complying with the same and the deadline set by the Government for compliance and if so, the details thereof?

ANSWER

Minister of State (IC) in the Ministry of CIVIL AVIATION

(Shri Hardeep Singh Puri)

(a) Yes, Sir. In light of recent cases of inflight shutdowns to Indigo's Airbus A320 NEO aircraft, Directorate General of Civil Aviation (DGCA) has directed Indigo to replace their engines with modified Low Pressure Turbine (LPT) by 31st January 2020. In addition, as a preventive measure and for safety of operations, DGCA had directed both Indigo and Go Air to operate the aircraft with at least one modified engine when the aircraft has both its engines having completed more than 2900 Flight Hours by 24th November 2019. The directive has since been complied with.
(b) Since induction, several cases of engine related repetitive defects have been reported on Airbus Neo 320 aircraft fitted with Pratt & Whitney (P&W) engines. While most of the initial defects experienced have been adequately addressed by the manufacturer, the current issue of LPT failures are being addressed by providing suitable mitigation actions. The details of the engines to be replaced by 31 January 2020 are as below:

<table>
<thead>
<tr>
<th>Airline</th>
<th>Affected</th>
<th>Replaced</th>
<th>Remaining</th>
</tr>
</thead>
<tbody>
<tr>
<td>Indigo</td>
<td>196</td>
<td>87</td>
<td>109</td>
</tr>
</tbody>
</table>

(c) So far, the airlines have already complied with the directive of DGCA to operate the aircraft with at least one modified engine by 24th November 2019 when both the engines of the aircraft have completed more than 2900 flight hours.